IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

WEDNESDAY, THE TWENTY SIXTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT PETITION NO: 8476 OF 2025

Between:

U-Foam Pvt. Ltd, 8-2-408, Road No.6, Banjara Hills, Hyderabad - 500034 Rep. by its Director, Jagannath Sarangapani

...PETITIONER

AND

1. The State of Telangana, Revenue (CT) Dept., Telangana Secretariat, Hyderabad. Rep., by its Principal Secretary
2. Union of India, Ministry of Finance, Department of Revenue, 15, Safdarjung Road, New Delhi - 110001 Represented by its Secretary, New Delhi
3. The Commissioner, Hyderabad - II Commissionerate, GST Bhawan, LB Stadium Road, Hyderabad
4. The Assistant Commissioner, Banjara Hills -2 Division, Amiso Plaza, Road no.12, Banjara Hills, Hyderabad.
5. The Superintendent (CGST), Banjara Hills Range -2, 3rd Floor, Amiso Plaza, Banjara Hills, Hyderabad

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of a Writ of Mandamus declaring the inaction of the Respondents in not considering the representation of the Petitioner dated 18/10/2024 and in further not issuing FORM GST DRC-25 in respect of GSTIN 36AAACU2783K1Z0 and as illegal, arbitrary, unjust and violative of Circular No. 187/19/2022-GST dt.27/12/2022 and consequently direct the Respondents to issue FORM GST DRC-25 to the Petitioner in accordance with law.

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondents to consider die representation dated 18.10.2024.

Counsel for the Petitioner: SRI KAILASH NATH P.S.S.

Counsel for the Respondent No.1 & 3 to 5: SRI SWAROOP OORILLA, SPL. GP for State Tax

Counsel for the Respondent No.2: SRI B. MUKHERJEE REPRESENTING FOR SRI GADI PRAVEEN KUMAR, DY. SOLICITOR GENERAL OF INDIA

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL

AND

THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT PETITION No.8476 of 2025

ORDER: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri Kailash Nath P.S.S, learned counsel for the petitioner; Sri Swaroop Oorilla, learned Special Government Pleader for State Tax, appearing for respondents Nos.1 and 3 to 5; and Sri B. Mukherjee, learned counsel representing Sri Gadi Praveen Kumar, learned Deputy Solicitor General of India, for respondent No.2.

2. With the consent, finally heard.

3. During the course of hearing, learned counsel for the parties reached to a consensus. It is agreed that this writ petition may be disposed of by directing respondent No.4 to decide the petitioner's pending representation dated 18.10.2024 within thirty days.

4. In view of the consensus arrived at, the petitioner is directed to resubmit the representation dated 18.10.2024 along with a copy of this order before respondent No.4 who, in turn, shall

consider and decide it within thirty days by passing a reasoned order in accordance with law.

5. With the aforesaid and without expressing any opinion on the merits of the case, the writ petition is **disposed of**. No order as to costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-N. SRIHARI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, The State of Telangana, Revenue (CT) Dept., Telangana Secretariat, Hyderabad.
2. The Secretary, Union of India, Ministry of Finance, Department of Revenue, 15, Safdarjung Road, New Delhi - 110001
3. The Commissioner, Hyderabad - II Commissionerate, GST Bhawan, LB Stadium Road, Hyderabad
4. The Assistant Commissioner, Banjara Hills -2 Division, Amiso Plaza, Road no.12, Banjara Hills, Hyderabad.
5. The Superintendent (CGST), Banjara Hills Range -2, 3rd Floor, Amiso Plaza, Banjara Hills, Hyderabad
6. One CC to SRI KAILASH NATH P.S.S. Advocate [OPUC]
7. Two CCs to SRI SWAROOP OORILLA, SPL. GP for State Tax, High Court for the State of Telangana. [OUT]
8. One CC to SRI GADI PRAVEEN KUMAR, (Deputy Solicitor General of India), High Court for the State of Telangana at Hyderabad. [OPUC]
9. Two CD Copies

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HIGH COURT

DATED:26/03/2025

ORDER

WP.No.8476 of 2025



DISPOSING OF THE WRIT PETITION WITHOUT COSTS

PA
11/4/25